

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 3983
TO BE ANSWERED ON 17.03.2026**

ESTABLISHMENT OF ODICs

**†3983. SHRI BRIJENDRA SINGH OLA:
SHRI RAHUL KASWAN:**

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details and number of the Outreach and Drop-in Centres (ODICs) established under the Nasha Mukta Bharat Abhiyaan (NMBA), State/UT-wise;
- (b) the concrete steps taken by the Government to strengthen the existing mechanism for reduction of drugs control, the usage of such substances, prevention of substance abuse, treatment, counselling, rehabilitation and create public awareness in this regard;
- (c) the steps taken in this regard and programmes being implemented by the Government in coordination with States/Union Territories under the National Action Plan for Drug Demand Reduction (NAPDDR) to reduce the demand for narcotic drugs along with the impact thereof, State-wise;
- (d) whether any short-term and long-term targets have been set under the NAPDDR; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI B.L.VERMA)**

(a) Outreach and Drop In Centres (ODICs) have been established under the scheme of National Action Plan for Drug Demand Reduction (NAPDDR) in the identified districts to conduct outreach activities in the community with the following objectives:

- i. To conduct outreach activities among vulnerable adolescents and youth in community for prevention of drug abuse.
- ii. To provide safe and secure drop-in space for drug users in the community having the provision of screening, assessment and counselling.
- iii. To provide referral and linkage to treatment and rehabilitation services for drug dependents.

The number of the Outreach and Drop-In Centres (ODICs), State-wise/Union Territory-wise, is at **Annexure-I**.

(b) & (c): Ministry of Social Justice & Empowerment is the nodal Ministry for drug demand reduction in the country. To tackle the issue of substance use, this Department formulated and is implementing the National Action Plan for Drug Demand Reduction (NAPDDR), a Centrally Sponsored Scheme under which financial assistance is provided to:

- i. 'State Governments/ Union Territory (UT) Administrations for Preventive Education and Awareness Generation, Capacity Building, Programmes for Drug Demand Reduction by States/UTs etc.
- ii. 'NGOs/VOs for running and maintenance of Integrated Rehabilitation Centres for Addicts (IRCA), Community based peer Led Intervention (CPLI) for early Drug Use Prevention among Adolescents, Outreach and Drop In Centres (ODIC) and District De-Addiction Centres (DDACs)'; and
- iii. Government Hospitals for Addiction Treatment Facilities (ATFs).

The steps taken under the National Action Plan for Drug Demand Reduction (NAPDDR) is at **Annexure-II** and State/UT wise impact in terms of number of beneficiaries of the de-addiction centres supported by this Department during the last five years is at **Annexure -III**.

(d) & (e): Review of the Scheme in the interest of the beneficiaries is a continuous process. The Ministry has been monitoring the Scheme in order to achieve the target of establishing De-Addiction Centre (DDAC) in various gaps districts which do not have any treatment and rehabilitation facility. These DDACs would provide comprehensive facilities hitherto being provided by IRCA, ODIC and CPLI together.

ANNEXURE - I**Annexure-I as referred to in reply of part (a) of Lok Sabha Unstarred Question No. 3983 to be answered on 17.03.2026**

The number of Outreach and Drop-In Centres (ODICs), State-wise/Union Territory-wise, is as follows-

Sl. No.	Name of the States/UTs	Number of ODIC
1.	ANDAMAN & NICOBAR ISLANDS	0
2.	ANDHRA PRADESH	4
3.	ARUNACHAL PRADESH	0
4.	ASSAM	3
5.	BIHAR	0
6.	CHANDIGARH	1
7.	CHHATTISGARH	2
8.	DADRA AND NAGAR HAVELI AND DAMAN AND DIU	0
9.	DELHI	8
10.	GOA	0
11.	GUJARAT	3
12.	HARYANA	1
13.	HIMACHAL PRADESH	1
14.	JAMMU AND KASHMIR	3
15.	JHARKHAND	0
16.	KARNATAKA	0
17.	KERALA	2
18.	LADAKH	0
19.	LAKSHADWEEP	0
20.	MADHYA PRADESH	7
21.	MAHARASHTRA	0
22.	MANIPUR	6
23.	MEGHALAYA	1
24.	MIZORAM	2
25.	NAGALAND	1
26.	ODISHA	6
27.	PUDUCHERRY	1
28.	PUNJAB	2
29.	RAJASTHAN	7
30.	SIKKIM	0
31.	TAMIL NADU	0
32.	TELANGANA	1
33.	TRIPURA	2
34.	UTTAR PRADESH	10
35.	UTTARAKHAND	1
36.	WEST BENGAL	1
Grand Total		76

Annexure- II as referred to in reply of part (b) & (c) of Lok Sabha Unstarred Question No. 3983 to be answered on 17.03.2026

Following activities have been undertaken under NAPDDR scheme:

- i. 349 Integrated Rehabilitation Centres for Addicts (IRCA) that provide in-patient treatment to drug users along with counselling, detoxification/de-addiction, after care and re-integration into the social mainstream.
- ii. 45 Community based Peer led Intervention (CPLI) programmes work with children below 18 years age to create awareness against drugs and teach life skills.
- iii. 76 Outreach and Drop In Centres (ODIC) which provide safe and secure space with provision of screening, assessment and counselling and thereafter provide referral and linkage to treatment and rehabilitation services.
- iv. 154 Addiction Treatment Facilities (ATFs) in Government hospitals.
- v. 145 District De-Addiction Centres (DDACs) which provides all three facilities provided by IRCA, ODIC & CPLI under one roof.
- vi. All of these facilities have been geo-tagged for ease of access to those in need.
- vii. A Toll-free Helpline for de-addiction, 14446 is being maintained by the Ministry of Social Justice & Empowerment for providing primary counselling and immediate referral services to the persons seeking help through this helpline. More than 4.69 Lakh calls have been received so far on the helpline number.
- viii. Navchetna Modules, teacher training modules have been developed by MoSJE for sensitizing students (6th -11th standard), teachers and parents on drug dependence, related coping strategies and life skills.

Nasha Mukh Bharat Abhiyaan (NMBA):

- i. Nasha Mukh Bharat Abhiyaan (NMBA) was launched on 15th August 2020 by Department of Social Justice & Empowerment in 272 identified most vulnerable districts and now it has been extended to all districts of the country. Nasha Mukh Bharat Abhiyaan intends to reach out to the masses and spread awareness about substance use with focus on higher educational Institutions, university campuses & schools.
- ii. Till now, through the various activities undertaken on ground, 25.99+ Crore people have been sensitized on substance use including more than 9.39 Crore Youth and more than 6.40 Crore Women. Participation of Educational Institutions has ensured that the message of the Abhiyaan reaches children and youth of the country. A strong force of more than 28,000 Master Volunteers (MVs) have been identified and trained.

iii. MoUs have been signed with 8 Spiritual organizations - The Art of Living, Brahma Kumaris, Sant Nirankari Mission, ISKCON, Shri Ram Chandra Mission, All World Gayatri Pariwar, Sivananda Yoga Vedanta Dhanwantari Ashram and University of Patanjali to support NMBA and conduct mass awareness activities.

iv. Awareness is also being spread through official Social Media accounts of the Abhiyaan on X, Facebook & Instagram.

v. NMBA Website (<http://nmba.dosje.gov.in>) provides detailed information and insights to the user/viewer about the Abhiyaan, an online discussion forum, NMBA dashboard, e-pledge.

vi. The Department also conducts regular programmes in association with states to spread the awareness against drug use and its ill-effects.

Annexure- III as referred to in reply of part (b) & (c) of Lok Sabha Unstarred Question No. 3983 to be answered on 17.03.2026

The number of beneficiaries of the de-addiction centres supported by this Department during the last five years, State and year-wise as under:

S. No.	Name of the State/ UT	FY 2020-21	FY 2021-22	FY 2022-23	FY 2023-24	FY 2024-25
1	Andhra Pradesh	6878	18658	20036	48094	76061
2	A&N islands	0	0	0	0	0
3	Arunachal Pr.	345	30	5	0	0
4	Assam	15995	26984	26869	40328	36674
5	Bihar	1414	1583	1487	1639	29429
6	Chandigarh	842	1007	1145	5440	5465
7	Chhatisgarh	6058	16580	17262	16742	16848
8	D&N Haveli and Daman & Diu	165	160	182	187	192
9	Delhi	12993	18549	26635	44454	41000
10	Goa	0	3	0	0	0
11	Gujarat	1289	1571	1607	17658	20824
12	Haryana	5692	7352	6893	6790	6550
13	Himachal Pradesh	727	12665	3207	2683	3218
14	Jammu & Kashmir	1509	4365	9774	31432	35948
15	Jharkhand	170	195	194	190	11515
16	Karnataka	7153	7206	7179	7501	8248
17	Kerala	4239	4746	10385	12747	12943
18	Ladakh	0	0	0	0	1138
19	Lakshadweep	0	0	0	0	0
20	Madhya Pradesh	43993	41467	55461	78015	100472
21	Maharashtra	9273	8630	8705	10347	28739
22	Manipur	7974	9026	10313	18920	32528
23	Meghalaya	297	40	196	417	627
24	Mizoram	1862	2025	2196	8790	8931
25	Nagaland	1313	1440	1293	2556	6757
26	Orissa	24497	28223	32241	39965	48306
27	Puducherry	365	499	463	4628	4571
28	Punjab	10534	10159	11239	11486	11603
29	Rajasthan	10117	24001	28982	52713	71355
30	Sikkim	194	178	165	114	294
31	Tamil Nadu	3320	3938	3668	15938	44271
32	Telangana	5924	6020	6174	6995	12032
33	Tripura	614	762	416	0	0
34	Uttar Pradesh	14295	15523	31041	71721	96749
35	Uttarakhand	1256	4718	5230	5537	5472
36	West Bengal	7118	8099	8942	17786	20133
	TOTAL	208415	286402	339585	581813	798893
